

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SANTOSH KUMAR

Criminal Appeal No(s). 2069/2026

BRIJ KISHOR SINGH ALIAS BRAJ KISHOR SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 16-06-2026 This appeal was called on for hearing today.

For Appellant(s) : Mr. Abhishek Kumar Singh, AOR

For Respondent(s) :

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed by respondent no. 1.

Issue reminder to the High Court for expediting the dispatch of service report in respect of respondent no. 2 and also for the High Court and Trial Court records.

List the matter again before this Court on 06.08.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

SANTOSH KUMAR
Registrar

AP